

into the same;

(c) if so, the findings thereof:

(d) whether the State of Karnataka has medical colleges that are not recognised by the Medical Council of India; and

(e) if so, the names of those unrecognised colleges?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (e). The information is being collected and will be placed on the Table of the House.

[Translation]

Recognition of Post Graduate Courses by A.I.I.M.S.

259. SHRIRESHAMLALJANGDE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the subjects for study for post-graduation courses and whether the degrees provided in these subjects by the Jawaharlal Nehru Smriti Chikitsa College in Raipur are recognised by the Medical Council of India;

(b) whether the said college and other medical colleges of the State have applied to Government in 1990 for according recognition to the courses taught by them; and

(c) if so, the subjects for post-graduation courses for which recognition has been sought: college-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). The information is being collected and will be placed on the table of the House.

[English]

Food Items to Rajasthan

260. SHRI MAHENDRA SINGH MEWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the present supply of levy sugar to Rajasthan is based on the 1981 population figures;

(b) if so, whether Government propose to revise the same;

(c) if so, the details thereof;

(d) whether there has been no cut in the supply of edible oils, sugar and other essential commodities to the State during the last two months, if so, the details in this regard; and

(e) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Yes, Sir, under the present policy of partial control, levy sugar allotments to States/UTs are made on uniform norms of ensuring minimum 425 grams per capita monthly availability for projected population as on 1.10.86. These norms are effective from 1st February, 1987. Accordingly, monthly levy quota of Rajasthan is 16914.0 tonnes. Keeping in view the present availability of levy sugar, it will not be possible to revise these norms at present.

(d) There has been no cut in the supply of essential commodities like edible oils, sugar, wheat, rice and kerosene oil to the State during the last two months.

(e) Does not arise.